

FOR THE ATTENTION OF THE CREDITORS OF EVANIE INFRASTRUCTURE PRIVATE LIMITED LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Evanie Infrastructure Private Limited
2.	Date of incorporation of corporate debtor	29 th March, 2017
3.	Authority under which corporate debtor is incorporated / registered	ROC- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45309WB2017PTC220329
5.	Address of the registered office and principal office (if any) of corporate debtor	28, Jodhpur Garden, LP-86/12, Lake Gardens, Kolkata, WB-700045
6.	Insolvency commencement date in respect of corporate debtor	9 th October, 2026
7.	Estimated date of closure of insolvency resolution process	7 th April, 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Sanjit Kumar Nayak No: IBBI/PA-003/IP-N00079/2017-18/10702
9.	Address and e-mail of the interim resolution professional, as registered with the Board	30 E, Harumohan Ghosh Lane Suryadeep, Flat- 2B, Beliaghata, Kolkata-700085 E-mail: sknayak31@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CA-168, Salt Lake City Kolkata- 700064 Email: cirp.evanie@gmail.com
11.	Last date for submission of claims	23 rd October, 2026
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Allottees under Real Estate Projects
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Allottees under Real Estate Projects. 1. Chhedi Rajbhar- IBBI/PA-001/IP-P00129/2017-19/10271 2. Neha Agarwal- IBBI/PA-001/IP-P-02873/2023-2024/14387 3. Ajay Kumar Agarwal-IBBI/PA-002/IP-N00608/201-2019/11859
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: (i) Relevant forms available at http://ibbi.gov.in/downloadform.html and (ii) Physical Address: NA

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the Evanie Infrastructure Private Limited 9th October, 2026.

The creditors of **Evanie Infrastructure Private Limited**, are hereby called upon to submit their claims with proof on or before **23rd October, 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry no. 12 shall indicate, its choice of authorised representative from among the three Insolvency Professionals listed against entry no. 13 to act as authorized representative of the class Allottees under Real Estate Projects in FORM CA

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12/10/2026

Place: Kolkata

Sanjit Kumar Nayak
Sanjit Kumar Nayak

Interim Resolution Professional

Evanie Infrastructure Private Limited

Regd. No. IBBI/PA-003/IP-N00079/2017-18/10702

AFA: AA3/10702/02/311226/301422 valid upto 31.12.2026

SANJIT KUMAR NAYAK
INSOLVENCY PROFESSIONAL
IBBI/PA-003/IP-N00079/2017-18/10702